

GOVERNMENT OF INDIA  
MINISTRY OF POWER

**RAJYA SABHA**  
**STARRED QUESTION NO.231**  
TO BE ANSWERED ON 10.08.2021

**PROMOTING USE OF NEW AND RENEWABLE ENERGY**

**231 SHRI DEREK O' BRIEN:**

Will the Minister of **POWER**  
be pleased to state:

- (a) whether there has been any data collection on the per person per day consumption of energy in the country, if so, the details thereof;
- (b) the percentage of the abovementioned consumption that can be met by renewable sources of energy, the details thereof; and
- (c) whether any steps are being taken to promote and subsidise the use of renewable energy in various economic development schemes undertaken by Government, if so, the details of the progress made and projection for the next five years thereof?

**A N S W E R**

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

**(a) to (c) :** A Statement is laid on the Table of the House.

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## STATEMENT

### STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO.231 TO BE ANSWERED IN THE RAJYA SABHA ON 10.08.2021 REGARDING PROMOTING USE OF NEW AND RENEWABLE ENERGY

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**(a) to (c) :** Yes, Sir. The data is collected by various power utilities in the country and based on the information given by the States and the power utilities, Central Electrical Authority compiles and computes the per capita consumption of electricity. The per capita electricity consumption during 2020-21 was 3.18 kWh per day. The percentage share of renewable energy in total electricity consumption during 2020-21 was 21.6%.

As on 30<sup>th</sup> June, 2021, a total of about 143 Gigawatt (GW) of renewable energy capacity (including large hydro) has been installed in the country. The renewable energy capacity including large hydro is expected to be 513 GW by the year 2030. With this capacity addition, the percentage share of renewable energy in total generation is likely to be 39%.

Government of India has taken the following steps to promote renewable energy in the country:

- (i) Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route.
- (ii) The Government has issued measures to promote Hydro Power Sector on 8<sup>th</sup> March, 2019 under which the following provisions have been made:-
  - a. Declaring Large Hydro Projects (>25MW) as Renewable Energy source.
  - b. Tariff rationalisation measures for bringing down hydropower tariff.
  - c. Budgetary Support for Flood Moderation/Storage Hydro Electric Projects (HEPs).
  - d. Budgetary Support to Cost of Enabling Infrastructure i.e. roads/bridges.
  - e. Subsequently, the Hydro Purchase Obligation (HPO) trajectory, for the period 2021-22 to 2029-30 has also been notified by the Government on 29.01.2021.
- (iii) Waiver of Inter State Transmission System (ISTS) charges for inter-State sale of solar and wind power for projects to be commissioned by 30<sup>th</sup> June 2025.
- (iv) Waiver of transmission charges allowed for trading of electricity generated/supplied from solar, wind, Pumped Storage Plant (PSP) and Battery Energy Storage System (BESS) in GTAM and Green Day Ahead Market (GDAM) for two years i.e. till 30.06.2023.

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- (v) Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power.
- (vi) Declaration of trajectory for Renewable Purchase Obligation (RPO) upto the year 2022.
- (vii) Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis.
- (viii) Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc.
- (ix) Notification of standards for deployment of solar photovoltaic system/devices.
- (x) Setting up of Project Development Cell for attracting and facilitating investments.
- (xi) Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- (xii) Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- (xiii) Green Term Ahead Market (GTAM) launched to facilitate procurement of RE power through power exchange in the country.
- (xiv) Conducting skill development programmes to create a pool of skilled manpower for setting up, operation and maintenance of RE projects.

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